

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 9th **Day of January**, 2020)

Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial)
Hon'ble Ms. Naini Jayaseelan, Member (Administrative)

Contempt Petition No.330/288/2018

(Arising of Original application No.330/1443/2015)

Raju Kumar, Aged about 28 years S/o Late Lal Bihari R/o Village Bhaulapar, Post Sardar Nagar, District Gorakhpur – 273202.

..... **Applicant**

By Advocate: None

Versus

1. Sri V.P. Singh Chief Post Master General, U.P. Circle Lucknow.
2. Sri Sanjay Singh, Post Master General, Gorakhpur Region Gorakhpur.
3. Sri Shitla Prasad Singh Pandey, Superintendent of Post Offices, Basti Division, District Basti.

..... **Respondents**

By Advocate: Shri L.M. Singh

O R D E R

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial)

None present for applicant. Shri L.M. Singh, Advocate is present for respondents.

2. Counsel for respondents states that order of this Tribunal has fully been complied with in letter and spirit.

3. In view of the statement made by counsel for respondents at Bar that order of this Tribunal has been complied with there is no reason to keep this contempt petition pending. Accordingly, the contempt petition is dismissed. Notices stand discharged.

(Naini Jayaseelan)

Member (A)

(Rakesh Sagar Jain)

Member (J)

Sushil